

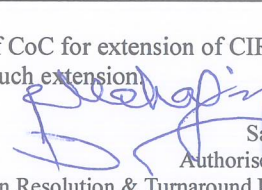
FORM G (EXTENSION 3)

**INVITATION FOR EXPRESSION OF INTEREST FOR
MARSHALL BREEDERS PRIVATE LIMITED OPERATING IN POULTRY FARMING AT NASHIK**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Marshall Breeders Private Limited CIN - U01222MH2000PTC124317 PAN – AACCM9933F
2.	Address of the registered office	C & M House, N D Patel Road, Nashik, Maharashtra, India – 422001
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	Nashik, Maharashtra
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details/information can be sought by writing an email to the Resolution Professional at cirp.marshallbreeders@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) (“Invitation”)
10.	Last date for receipt of expression of interest	1 st November, 2024 (As per Extn No 2: 1.10.2024)
11.	Date of issue of provisional list of prospective resolution applicants	11 th November, 2024 (As per Extn No 2: 11.10.2024)
12.	Last date for submission of objections to provisional list	16 th November, 2024 (As per Extn No 2: 16.10.2024)
13.	Date of issue of final list of prospective resolution applicants	26 th November, 2024 (As per Extn No 2: 26.10.2024)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	1 st December, 2024 (As per Extn No 2: 31.10.2024)
15.	Last date for submission of resolution plans	31 st December, 2024 (As per Extn No 2: 30.11.2024)
16.	Process email id to submit Expression of Interest	cirp.marshallbreeders@gmail.com

Note* The above timelines are subject to the approval of the Members of CoC for extension of CIRP period by a period of 90 days and order of the Hon'ble NCLT, Mumbai Bench for such extension.


Sd/-
 Sanjay Mahajan,
 Authorised IP/ Director,

Orion Resolution & Turnaround Private Limited
 Resolution Professional of Marshall Breeders Private Limited
 Registration No. of IPE- IBBI/IPE-0089/IPA-3/2023-24/50066
 Registration No. as an IP – ICAI/IPE/0016

Registered Address: 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400069.

Registered Email Id of IPE: ipe@orionipe.com

Process specific e-mail ID for correspondence: cirp.marshallbreeders@gmail.com

AFA valid upto 21st November,2024

2nd October, 2024 - Mumbai